

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :02-03-2024

Date : 02.03.2024									
S L N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Jud ge / Cou rt Nam e	C.C Applied For	Deal ing Sect ion	Se at
1	20779/ 2024	02.03.2 024	CRLMC- 307/20 24	P.K. MOHANTY	C.O.		Order Dtd. 2024-02-28		(Se at No- )
2	20780/ 2024	02.03.2 024	ABLAPL - 1593/2 024	BS SWAIN	C.O.		Order Dtd. 2024-02-28		(Se at No- )
3	20781/ 2024	02.03.2 024	ABLAPL - 1596/2 024	PK DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02-28		(Se at No- )
4	20782/ 2024	02.03.2 024	ABLAPL - 1592/2 024	M DAS	C.O.	COU RT NO. 2	Order Dtd. 2024-02-28		(Se at No- )
5	20783/ 2024	02.03.2 024	ABLAPL - 1591/2 024	MR BARIK	C.O.	COU RT NO. 2	Order Dtd. 2024-02-28		(Se at No- )
6	20784/ 2024	02.03.2 024	ABLAPL - 1286/2 024	B DAS	C.O.	COU RT NO. 2	Order Dtd. 2024-02-28	BAIL- 1	(Se at No- 4)
7	20785/ 2024	02.03.2 024	ABLAPL - 617/20 24	C RANA	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28		(Se at No- 4)
8	20786/ 2024	02.03.2 024	ABLAPL - 6/2024	BB MALLICK	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28		(Se at No- 4)
9	20787/ 2024	02.03.2 024	ABLAPL	MR	C.O.	COU	Order Dtd. 2024-02-28		(Se

	2024	024	- 1590/2 024	SAHOO		RT NO. 11			at No- 4)
1 0	20788/ 2024	02.03.2 024	ABLAPL - 1496/2 024	BR DALAI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	BAIL- 2	(Se at No- 10)
1 1	20789/ 2024	02.03.2 024	ABLAPL - 1594/2 024	HK PATRA	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	BAIL- 1	(Se at No- 1)
1 2	20790/ 2024	02.03.2 024	WP (C) - 4301/2 024	A.K. ROUT	C.O.	COU RT NO. 11	Order Dtd. 2024-02-29	WRIT BRANC H-5	(Se at No- 47)
1 3	20806/ 2024	02.03.2 024	CONTC- 1182/2 024	RABI SAMAL	C.O.	COU RT NO. 11	Order Dtd. 2024-03-01		(Se at No- 47)
1 4	20808/ 2024	02.03.2 024	WP (C) - 4453/2 024	A DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-02-29	WRIT BRANC H-6	(Se at No- 25)
1 5	20809/ 2024	02.03.2 024	CONTC- 1182/2 024	M.K. PANI	C.O.	COU RT NO. 11	Order Dtd. 2024-03-01		(Se at No- 25)
1 6	20810/ 2024	02.03.2 024	ABLAPL - 9831/2 022	SURENDR A BARIK	C.O.	COU RT NO. 11	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 11)
1 7	20811/ 2024	02.03.2 024	CONTC- 1226/2 024	G. SUNDARA	C.O.	COU RT NO. 11	Order Dtd. 2024-03-01		(Se at No- 11)
1 8	20812/ 2024	02.03.2 024	ABLAPL - 11953/ 2022	JYOTI PRAKASH KAR	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL- 2	(Se at No- 9)
1 9	20814/ 2024	02.03.2 024	WP (C) - 40475/ 2021	S K BISWAL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-6	(Se at No- 26)
2 0	20815/ 2024	02.03.2 024	CONTC- 1167/2 024	L. SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-01		(Se at No- 26)
2	20817/ 2024	02.03.2	CRIMC-	ABINASH	C.O.	COU	Order Dtd. 2024-03-07	CRIMI	(Se

1	2024	024	184/2022	SUNDARA Y		RT NO. 11		NAL MISC	at No- 5)
2	20818/ 2024	02.03.2 024	CONTC- 1212/2 024	M.R. SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024-03-01		(Se at No- 5)
2	20820/ 2024	02.03.2 024	CRLMC- 3409/2 018	S MOHARAN A	C.O.	COU RT NO. 2 OLD	Order Dtd. 2019-01-21		(Se at No- 5)
2	20822/ 2024	02.03.2 024	ABLAPL - 7411/2 023	D K NAIK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023-09-11	BAIL- 1	(Se at No- 3)
2	20823/ 2024	02.03.2 024	ABLAPL - 14530/ 2023	KARMA DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023-12-14	BAIL- 2	(Se at No- 10)
2	20825/ 2024	02.03.2 024	CONTC- 1211/2 024	M.R. ROUTRAY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03-01		(Se at No- 10)
2	20826/ 2024	02.03.2 024	ABLAPL - 9425/2 023	JYOTI PRAKASH KAR	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023-09-22	BAIL- 2	(Se at No- 7)
2	20827/ 2024	02.03.2 024	ABLAPL - 8878/2 023	BIBEKAN ANDA MAHAPAT RA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023-09-14	BAIL- 2	(Se at No- 10)
2	20828/ 2024	02.03.2 024	CONTC- 1188/2 024	J.D. MUDULI	C.O.	COU RT NO. 2 OLD			(Se at No- 10)
3	20829/ 2024	02.03.2 024	CRLMC- 928/20 22	AMIYA KU.SWAI N	C.O.	COU RT NO. 24	Order Dtd. 2024-03- 07Judgement Dtd. 2024-03- 07,	CRIMI NAL MISC	(Se at No- 1)
3	20831/ 2024	02.03.2 024	CONTC- 1185/2 024	A.K. MISHRA	C.O.	COU RT NO. 24	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 1)
3	20832/ 2024	02.03.2 024	CRLMC- 3234/2	I PANDA	C.O.	COU RT	Order Dtd. 2024-02-29	CRIMI NAL	(Se at

			017			NO. 2		MISC	No- 6)
3 3	20833/ 2024	02.03.2 024	CONTC- 951/20 24	R.C. MUDULI	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01		(Se at No- 6)
3 4	20836/ 2024	02.03.2 024	CRLMC- 3234/2 017	BALARAM SINGH	C.O.	COU RT NO. 2	Order Dtd. 9999-12-31	CRIMI NAL MISC	(Se at No- 6)
3 5	20837/ 2024	02.03.2 024	BLAPL- 9849/2 023	S.K. BISWAL	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 8)
3 6	20838/ 2024	02.03.2 024	WP (C) - 40936/ 2023	NIRANJA N ROUT	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H-5	(Se at No- 32)
3 7	20840/ 2024	02.03.2 024	WP (C) - 38200/ 2023	D K MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H-5	(Se at No- 20)
3 8	20841/ 2024	02.03.2 024	ABLAPL - 15509/ 2022	P.K. MISHRA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 12)
3 9	20843/ 2024	02.03.2 024	WP (C) - 38200/ 2023	D K MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H-5	(Se at No- 20)
4 0	20844/ 2024	02.03.2 024	WP (C) - 38203/ 2023	D K MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H-6	(Se at No- 54)
4 1	20846/ 2024	02.03.2 024	WP (C) - 38203/ 2023	D K MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H-6	(Se at No- 54)
4 2	20850/ 2024	02.03.2 024	WP (C) - 38478/ 2023	S BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H-8	(Se at No- 42)
4 3	20851/ 2024	02.03.2 024	WP (C) - 38741/ 2023	S BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H-4	(Se at No- 38)
4 4	20853/ 2024	02.03.2 024	ABLAPL - 6397/2 022	P.K. MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 12)
4 5	20855/ 2024	02.03.2 024	WP (C) - 6397/2 022	P K	C.O.	COU	Order Dtd. 2024-03-01	WRIT	(Se

5	2024	024	39860/2021	JENA		RT NO. 2		BRANC H-3	at No- 28)
4 6	20856/ 2024	02.03.2 024	WP (C) - 2507/2 024	SANTOSH KUMAR MAHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122 )
4 7	20858/ 2024	02.03.2 024	WP (C) - 3800/2 024	M.K. PANI	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
4 8	20859/ 2024	02.03.2 024	WP (C) - 39860/ 2021	P K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H-3	(Se at No- 28)
4 9	20861/ 2024	02.03.2 024	CONTC- 10480/ 2023	A NANDA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 2)
5 0	20862/ 2024	02.03.2 024	CONTC- 10479/ 2023	A NANDA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 2)
5 1	20864/ 2024	02.03.2 024	CONTC- 10478/ 2023	A NANDA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 2)
5 2	20866/ 2024	02.03.2 024	CONTC- 10477/ 2023	A NANDA	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 2)
5 3	20867/ 2024	02.03.2 024	CONTC- 10307/ 2023	M R ROUTRAY	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 1)
5 4	20868/ 2024	02.03.2 024	WP (C) - 4367/2 024	HARIHAR PANIGRA HI	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
5 5	20870/ 2024	02.03.2 024	WP (C) - 36441/ 2023	P.K. SWAIN	C.O.	COU RT NO. 2	Order Dtd. 2024-03-01	WRIT BRANC H (DIVI	(Se at No- 116

								SION BENCH -2)	)
5 6	20873/ 2024	02.03.2 024	WP (C) - 29032/ 2023	J. SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024-03-15	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
5 7	20874/ 2024	02.03.2 024	WP (C) - 29052/ 2023	J. SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024-03-15	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
5 8	20875/ 2024	02.03.2 024	CRLA- 1066/2 022	S. BISWAL	C.O.	COU RT NO. 7	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 7)
5 9	20876/ 2024	02.03.2 024	CRLA- 1307/2 023	R.K. MALLICK	C.O.	COU RT NO. 7	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 9)
6 0	20877/ 2024	02.03.2 024	CONTC- 958/20 24	M.R. SAHOO	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 7)
6 1	20878/ 2024	02.03.2 024	CONTC- 953/20 24	R.C. MUDULI	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 7)
6 2	20879/ 2024	02.03.2 024	CONTC- 921/20 24	M.R. ROUTRAY	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 7)
6 3	20880/ 2024	02.03.2 024	CONTC- 326/20 24	M/S SUSANTA KU. LENKA	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 7)
6 4	20881/ 2024	02.03.2 024	CONTC- 1125/2 024	M.R. ROUTRAY	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 7)
6 5	20882/ 2024	02.03.2 024	CONTC- 1082/2 024	PRADIPT A KUMAR PATTANA YAK	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 7)
6 6	20883/ 2024	02.03.2 024	CONTC- 1066/2 024	M/S. RANJIT MOHANTY	C.O.	COU RT NO.	Order Dtd. 2024-03-01		(Se at No-

						7			7)
6 7	20884/ 2024	02.03.2 024	CONTC- 1059/2 024	A.KALAS H	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 1)
6 8	20885/ 2024	02.03.2 024	CONTC- 1052/2 024	S.K. SAHU	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 1)
6 9	20886/ 2024	02.03.2 024	CONTC- 1041/2 024	M.R. SAHOO	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 1)
7 0	20887/ 2024	02.03.2 024	CONTC- 1022/2 024	M.R. ROUTRAY	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 1)
7 1	20888/ 2024	02.03.2 024	WP (C) - 3388/2 024	DP TRIPATH Y	C.O.	COU RT NO. 7	Order Dtd. 2024-02-19	WRIT BRANC H-2	(Se at No- 8)
7 2	20889/ 2024	02.03.2 024	CONTC- 1018/2 024	M.R. ROUTRAY	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 8)
7 3	20890/ 2024	02.03.2 024	CONTC- 1007/2 024	M.R. ROUTRAY	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 8)
7 4	20891/ 2024	02.03.2 024	CONTC- 972/20 24	P.K. LENKA	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 1)
7 5	20892/ 2024	02.03.2 024	CONTC- 1158/2 024	M.R. ROUTRAY	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 1)
7 6	20893/ 2024	02.03.2 024	CONTC- 1140/2 024	P.CH. DAS	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01		(Se at No- 1)
7 7	20894/ 2024	02.03.2 024	CONTC- 1129/2 024	M.R. ROUTRAY	C.O.	COU RT NO. 7	Order Dtd. 2024-03-01	CONTE MPT	(Se at No- 3)
7 8	20903/ 2024	02.03.2 024	CRLMC- 3577/2 023	TUKUNA KUMAR MISHRA	C.O.	COU RT NO. 15	Order Dtd. 2024-03-29	CRIMI NAL MISC	(Se at No- 2)
7 9	20907/ 2024	02.03.2 024	CRLMC- 3689/2	A K MOHANTY	C.O.	COU RT	Order Dtd. 2024-02-29	CRIMI NAL	(Se at

			023			NO. 15		MISC	No-5)
80	20910/ 2024	02.03.2 024	CRLMC- 3716/2 023	SUMAN MITRA	C.O.	COU RT NO. 15	Order Dtd. 2024-02-29	CRIMI NAL MISC	(Se at No- 4)
81	20911/ 2024	02.03.2 024	CRLMC- 462/20 24	JYOTI PRAKASH KAR	C.O.	COU RT NO. 15	Order Dtd. 2024-02-29	CRIMI NAL MISC	(Se at No- 7)
82	20914/ 2024	02.03.2 024	CRLMC- 525/20 24	MD. MOKIM	C.O.	COU RT NO. 15	Order Dtd. 2024-02-29		(Se at No- 7)
83	20915/ 2024	02.03.2 024	CRLMC- 551/20 24	M R BARIK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-29		(Se at No- 7)
84	20917/ 2024	02.03.2 024	WP (C) - 8962/2 016	H N MOHAPAT RA	C.O.	COU RT NO. 15	Order Dtd. 2024-02-29	WRIT BRANC H-2	(Se at No- 7)
85	20918/ 2024	02.03.2 024	WP (C) - 4283/2 024	SARADA NAYAK	C.O.	COU RT NO. 20	Order Dtd. 2024-07-15	WRIT BRANC H-4	(Se at No- 27)
86	20919/ 2024	02.03.2 024	WP (C) - 4291/2 024	S SAMAL	C.O.	COU RT NO. 20	Order Dtd. 2024-02-29	WRIT BRANC H-4	(Se at No- 27)
87	20920/ 2024	02.03.2 024	CMP- 1465/2 023	P K DAS	C.O.	COU RT NO. 20	Order Dtd. 2024-02-29	WRIT BRANC H-3	(Se at No- 13)
88	20922/ 2024	02.03.2 024	CMP- 1465/2 023	M NAYAK	C.O.	COU RT NO. 20	Order Dtd. 2024-02-29	WRIT BRANC H-3	(Se at No- 13)
89	20932/ 2024	02.03.2 024	BLAPL- 7680/2 023	D.K. SAHU	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 3)
90	20934/ 2024	02.03.2 024	BLAPL- 7680/2 023	SANJIB KUMAR BHANJAD EO	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 3)
91	20935/ 2024	02.03.2 024	BLAPL- 7781/2 023	G. SAHOO	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 8)
9	20937/ 2024	02.03.2	BLAPL-	G.	C.O.	COU	Order Dtd. 2024-03-01	BAIL-	(Se

2	2024	024	13794/2023	SAHOO		RT NO. 20		1	at No- 1)
9 3	20938/ 2024	02.03.2 024	BLAPL- 6538/2 023	BIBEKAN ANDA MAHAPAT RA	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 3)
9 4	20939/ 2024	02.03.2 024	BLAPL- 5869/2 023	BALARAM SINGH	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 10)
9 5	20940/ 2024	02.03.2 024	BLAPL- 439/20 24	SK BISWAL	C.O.	COU RT NO. 20	Order Dtd. 2024-02-29	BAIL- 2	(Se at No- 9)
9 6	20941/ 2024	02.03.2 024	BLAPL- 3146/2 023	H.K. PANDA	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 8)
9 7	20942/ 2024	02.03.2 024	BLAPL- 12390/ 2023	T.R. DAS	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 2)
9 8	20943/ 2024	02.03.2 024	BLAPL- 578/20 24	K K NATH	C.O.	COU RT NO. 20	Order Dtd. 2024-02-29		(Se at No- 2)
9 9	20944/ 2024	02.03.2 024	BLAPL- 12214/ 2023	B.R. SENAPAT I	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 8)
1 0 0	20945/ 2024	02.03.2 024	BLAPL- 1051/2 024	A K MOHANTY	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 5)
1 0 1	20946/ 2024	02.03.2 024	BLAPL- 13554/ 2023	B.P. TANGA	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 2)
1 0 2	20947/ 2024	02.03.2 024	BLAPL- 11532/ 2023	J.P. KAR	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 2	(Se at No- 10)
1 0 3	20948/ 2024	02.03.2 024	ABLAPL - 7245/2 023	N. SAHOO	C.O.	COU RT NO. 20	Order Dtd. 2024-03-01	BAIL- 1	(Se at No- 2)
1 0 4	20949/ 2024	02.03.2 024	WP (C) - 16423/ 2014	G. SUNDARA	C.O.	COU RT NO. 20	Order Dtd. 2024-02-28	WRIT BRANC H-5	(Se at No- 22)

105	20950/2024	02.03.2024	WP (C) - 16423/2014	K.N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-28	WRIT BRANCH-5	(Serial No-22)
106	20951/2024	02.03.2024	LAA-66/2017	A.K. ROUL	C.O.	COURT NO. 16	Order Dtd. 2024-04-08	FIRST APPEAL	(Serial No-4)
107	20952/2024	02.03.2024	WP (C) - 36628/2021	J.J. PARIDA	C.O.	COURT NO. 16	Order Dtd. 2024-02-28	WRIT BRANCH-2	(Serial No-9)
108	20953/2024	02.03.2024	WP (C) - 39564/2023	C.R. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-03-13	WRIT BRANCH-5	(Serial No-22)
109	20954/2024	02.03.2024	FAO-47/2024	B. MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-07-08	MISC. APPEAL SEC.	(Serial No-5)
110	20955/2024	02.03.2024	WP (C) - 4548/2024	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-02-29	WRIT BRANCH-7	(Serial No-10)
111	20956/2024	02.03.2024	CONTC-5212/2022	NIRANJAN SINGH (1)	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	CONTEMPT	(Serial No-7)
112	20957/2024	02.03.2024	MACA-373/2018	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	MISC. APPEAL SEC.	(Serial No-6)
113	20958/2024	02.03.2024	WP (C) - 4370/2024	PRIYA RANJAN MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Serial No-47)
114	20959/2024	02.03.2024	WP (C) - 4374/2024	N. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Serial No-47)
115	20960/2024	02.03.2024	WP (C) - 4632/2024	P.CH. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-29	WRIT BRANCH-8	(Serial No-43)
116	20961/2024	02.03.2024	WP (C) - 29952/2023	R.C. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-02-28	WRIT BRANCH-2	(Serial No-6)
117	20962/2024	02.03.2024	WP (C) - 36341/2023	K.C. PANDA	C.O.	COURT NO.	Order Dtd. 2024-02-29	WRIT BRANCH-1	(Serial No-

						23			3)
1 1 8	20963/ 2024	02.03.2 024	WP (C) - 38774/ 2023	S. SAMAL	C.O.	COU RT NO. 23	Order Dtd. 2024-02-29	WRIT BRANC H-4	(Se at No- 38)
1 1 9	20964/ 2024	02.03.2 024	WP (C) - 38774/ 2023	P.K. JENA	C.O.	COU RT NO. 23	Order Dtd. 2024-02-29	WRIT BRANC H-4	(Se at No- 38)
1 2 0	20965/ 2024	02.03.2 024	WP (C) - 39213/ 2023	S.K. BEHERA	C.O.	COU RT NO. 23	Order Dtd. 2024-02-29	WRIT BRANC H-1	(Se at No- 31)
1 2 1	20966/ 2024	02.03.2 024	WP (C) - 22042/ 2023	K.K. NATH	C.O.	COU RT NO. 22	Order Dtd. 2024-05-08	WRIT BRANC H-4	(Se at No- 17)
1 2 2	20967/ 2024	02.03.2 024	WP (C) - 22042/ 2023	S. BEHERA	C.O.	COU RT NO. 22	Order Dtd. 2024-05-08	WRIT BRANC H-4	(Se at No- 17)
1 2 3	20968/ 2024	02.03.2 024	WP (C) - 22042/ 2023	P. BEHERA	C.O.	COU RT NO. 22	Order Dtd. 2024-05-08	WRIT BRANC H-4	(Se at No- 17)
1 2 4	20969/ 2024	02.03.2 024	WP (C) - 4657/2 024	RABI SAMAL	C.O.	COU RT NO. 23	Order Dtd. 2024-07-02	WRIT BRANC H-8	(Se at No- 43)
1 2 5	20970/ 2024	02.03.2 024	WP (C) - 4366/2 024	N. MALLICK	C.O.	COU RT NO. 23	Order Dtd. 2024-02-29	WRIT BRANC H-5	(Se at No- 47)
1 2 6	20971/ 2024	02.03.2 024	WP (C) - 4346/2 024	N. MALLICK	C.O.	COU RT NO. 23	Order Dtd. 2024-02-29	WRIT BRANC H-5	(Se at No- 47)
1 2 7	20972/ 2024	02.03.2 024	WP (C) - 4327/2 024	N. MALLICK	C.O.	COU RT NO. 23	Order Dtd. 2024-02-29	WRIT BRANC H-5	(Se at No- 47)
1 2 8	20973/ 2024	02.03.2 024	WP (C) - 1804/2 024	DILLIP SAMAL	C.O.	COU RT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-1	(Se at No- 2)
1 2 9	20974/ 2024	02.03.2 024	WP (C) - 1802/2 024	DILLIP SAMAL	C.O.	COU RT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-1	(Se at No- 2)
1 3	20975/ 2024	02.03.2 024	WP (C) - 1697/2	DILLIP SAMAL	C.O.	COU RT	Order Dtd. 2024-04-15	WRIT BRANC	(Se at

0			024			NO. 23		H-7	No-5)
1 3 1	20977/ 2024	02.03.2 024	WP (C) - 1693/2 024	DILLIP SAMAL	C.O.	COU RT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-7	(Se at No- 5)
1 3 2	20978/ 2024	02.03.2 024	WP (C) - 1676/2 024	DILLIP SAMAL	C.O.	COU RT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-7	(Se at No- 5)
1 3 3	20998/ 2024	02.03.2 024	WA- 174/20 24	M. NAYAK	C.O.	COU RT NO. 23	Order Dtd. 2024-02-29	WRIT APPEA L	(Se at No- 2)
1 3 4	20999/ 2024	02.03.2 024	WA- 117/20 22	BIKRAM BEHERA	C.O.	COU RT NO. 23	Order Dtd. 2024-02-26	WRIT APPEA L	(Se at No- 2)
1 3 5	21002/ 2024	02.03.2 024	WP (C) - 4001/2 024	SATYAJI T MOHAPAT RA (2)	C.O.	COU RT NO. 10	Order Dtd. 2024-03-20	WRIT BRANC H-2	(Se at No- 9)
1 3 6	21003/ 2024	02.03.2 024	WP (C) - 4127/2 024	B. SINGH	C.O.	COU RT NO. 10	Order Dtd. 2024-02-29	WRIT BRANC H-3	(Se at No- 13)
1 3 7	21004/ 2024	02.03.2 024	WP (C) - 4223/2 024	J. KAMILA	C.O.	COU RT NO. 10	Order Dtd. 2024-02-29	WRIT BRANC H-4	(Se at No- 27)
1 3 8	21005/ 2024	02.03.2 024	WP (C) - 8203/2 016	R.K. MOHAPAT RA	C.O.	COU RT NO. 10	Order Dtd. 2024-02-29	WRIT BRANC H-8	(Se at No- 40)
1 3 9	21006/ 2024	02.03.2 024	WA- 2851/2 023	A K MOHANTY	C.O.	COU RT NO. 10	Order Dtd. 2023-12-20	WRIT APPEA L	(Se at No- 6)
1 4 0	21008/ 2024	02.03.2 024	WP (C) - 4423/2 024	B.K. PANDA	C.O.	COU RT NO. 10	Order Dtd. 2024-02-29	WRIT BRANC H-6	(Se at No- 25)
1 4 1	21011/ 2024	02.03.2 024	WP (C) - 3285/2 024	S. SAMAL	C.O.	COU RT NO. 10	Order Dtd. 2024-02-13	WRIT BRANC H-1	(Se at No- 4)
1 4 2	21014/ 2024	02.03.2 024	WP (C) - 3740/2 024	S. SAMAL	C.O.	COU RT NO. 10	Order Dtd. 2024-04-03	WRIT BRANC H-7	(Se at No- 18)
1	21016/ 2024	02.03.2	WP (C) -	S.	C.O.	COU	Order Dtd. 2024-04-03	WRIT	(Se

43	2024	024	3741/2024	SAMAL		RT NO. 10		BRANCH-7	at No-18)
144	21019/2024	02.03.2024	WP (C) - 3744/2024	S. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-04-03	WRIT BRANCH-7	(Se at No-18)
145	21021/2024	02.03.2024	WP (C) - 3747/2024	S. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-04-03	WRIT BRANCH-7	(Se at No-18)
146	21024/2024	02.03.2024	WP (C) - 7067/2018	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-6	(Se at No-35)
147	21028/2024	02.03.2024	WP (C) - 4172/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH-3	(Se at No-13)
148	21030/2024	02.03.2024	WP (C) - 4354/2024	RABI SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Se at No-47)
149	21040/2024	02.03.2024	WP (C) - 4362/2024	S.K. BISWAL	C.O.	COURT NO. 10		WRIT BRANCH-5	(Se at No-47)
150	21042/2024	02.03.2024	WP (C) - 4396/2024	S.P. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Se at No-47)
151	21044/2024	02.03.2024	CMP-1108/2014	S. CH. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-5	(Se at No-47)
152	21045/2024	02.03.2024	MACA-1419/2015	M/S.PRADEEP KU.MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-16	MISC. APPEAL SEC.	(Se at No-1)
153	21046/2024	02.03.2024	WP (C) - 4310/2024	R.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Se at No-47)
154	21049/2024	02.03.2024	MACA-1029/2018	J. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-02-29	MISC. APPEAL SEC.	(Se at No-6)
155	21050/2024	02.03.2024	MATA-340/20	A K MISHRA	C.O.	COURT	Order Dtd. 2024-03-22	FIRST APPEAL	(Se at

5			23			NO. 1		L	No-4)
156	21052/ 2024	02.03.2 024	MATA- 271/20 23	ANUP KUMAR MOHAPAT RA	C.O.	COU RT NO. 1	Order Dtd. 2024-03-01	FIRST APPEA L	(Se at No- 4)
157	21053/ 2024	02.03.2 024	MACA- 1029/2 018	A. MOHANTY	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(Se at No- 6)
158	21055/ 2024	02.03.2 024	MACA- 42/202 2	S.K. SINGH	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(Se at No- 7)
159	21056/ 2024	02.03.2 024	MACA- 42/202 2	S.K. SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(Se at No- 7)
160	21057/ 2024	02.03.2 024	MACA- 532/20 23	S. SWAIN	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(Se at No- 1)
161	21058/ 2024	02.03.2 024	MACA- 532/20 23	J. DEHURY	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(Se at No- 1)
162	21059/ 2024	02.03.2 024	MACA- 63/202 3	J.P. KAR	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(Se at No- 7)
163	21060/ 2024	02.03.2 024	MACA- 63/202 3	S.K. SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(Se at No- 7)
164	21061/ 2024	02.03.2 024	MACA- 1268/2 017	T. MOHAPAT RA	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(Se at No- 9)
165	21062/ 2024	02.03.2 024	MACA- 1268/2 017	MR.LING ARAJ DASH	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(Se at No- 9)
166	21063/ 2024	02.03.2 024	CRLMC- 481/20 24	J.P. KAR	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	CRIMI NAL MISC	(Se at No- 7)
167	21065/ 2024	02.03.2 024	WP (C) - 2921/2 024	P.K. MOHANTY	C.O.	COU RT NO. 1	Order Dtd. 2024-02-28	WRIT BRANC H-5	(Se at No- 21)
1	21066/ 2024	02.03.2 024	WP (C) -	M/S.GYA	C.O.	COU	Order Dtd. 2024-02-28	WRIT	(Se

68	2024	024	9115/2018	NENDRA CHANDRA SWAIN		RT NO. 1		BRANCH-8	at No-39)
169	21067/2024	02.03.2024	CRLMC-554/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-01		(Se at No-39)
170	21068/2024	02.03.2024	WP (C) - 9115/2018	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	WRIT BRANCH-8	(Se at No-39)
171	21069/2024	02.03.2024	CRLMC-4583/2023	H K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	CRIMINAL MISC	(Se at No-5)
172	21070/2024	02.03.2024	CRLMC-3760/2023	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	CRIMINAL MISC	(Se at No-4)
173	21071/2024	02.03.2024	CRLMC-493/2023	ASHOK KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-01	CRIMINAL MISC	(Se at No-4)
174	21072/2024	02.03.2024	CRLMC-5250/2023	G JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024-03-01	CRIMINAL MISC	(Se at No-5)
175	21073/2024	02.03.2024	CRLMC-493/2023	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-01	CRIMINAL MISC	(Se at No-4)
176	21074/2024	02.03.2024	CRLMC-251/2024	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Se at No-4)
177	21076/2024	02.03.2024	CRLMC-438/2024	S SATYARUPA	C.O.	COURT NO. 15	Order Dtd. 2024-03-01	CRIMINAL MISC	(Se at No-7)
178	21077/2024	02.03.2024	CRLMC-465/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-01	CRIMINAL MISC	(Se at No-7)
179	21078/2024	02.03.2024	CRLMC-564/2024	MR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Se at No-7)
180	21079/2024	02.03.2024	CRLMC-502/2024	A.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Se at No-7)

181	21080/2024	02.03.2024	CRLMC-553/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-7)
182	21081/2024	02.03.2024	CRLMC-556/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-7)
183	21082/2024	02.03.2024	CRLMC-552/2024	A.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-7)
184	21083/2024	02.03.2024	CRLMC-516/2024	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-02-29		(Serial No-7)
185	21084/2024	02.03.2024	CRLMC-529/2024	M.K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-7)
186	21085/2024	02.03.2024	CRLMC-496/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	CRIMINAL MISC	(Serial No-7)
187	21086/2024	02.03.2024	CRLMC-561/2024	S.K. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-7)
188	21087/2024	02.03.2024	CRLMC-558/2024	A.K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-7)
189	21088/2024	02.03.2024	CRLMC-491/2024	J. RANI	C.O.	COURT NO. 15	Order Dtd. 2024-03-01	CRIMINAL MISC	(Serial No-7)
190	21089/2024	02.03.2024	CRLMC-570/2024	S.K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-03		(Serial No-7)
191	21090/2024	02.03.2024	BLAPL-611/2024	JP KAR	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-7)
192	21091/2024	02.03.2024	CRLMC-4220/2023	S.K. MOHAPATRA	C.O.	COURT NO. 15		CRIMINAL MISC	(Serial No-1)
193	21092/2024	02.03.2024	CRLMC-511/2024	PRATIKSHYA DAS	C.O.	COURT NO.	Order Dtd. 2024-02-29		(Serial No-)

						15			1)
194	21093/2024	02.03.2024	BLAPL-466/2024	S DASH	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-1)
195	21094/2024	02.03.2024	CRLMC-501/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-02-29		(Serial No-1)
196	21095/2024	02.03.2024	CRLMC-538/2024	D. LALA	C.O.	COURT NO. 15	Order Dtd. 2024-02-29		(Serial No-1)
197	21096/2024	02.03.2024	BLAPL-822/2024	BS SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-1)
198	21097/2024	02.03.2024	MACA-626/2016	S. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	MISC. APPEAL SEC.	(Serial No-9)
199	21098/2024	02.03.2024	MACA-626/2016	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	MISC. APPEAL SEC.	(Serial No-9)
200	21099/2024	02.03.2024	BLAPL-1112/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-9)
201	21100/2024	02.03.2024	WP (C) - 4350/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH-5	(Serial No-47)
202	21101/2024	02.03.2024	BLAPL-359/2024	AK SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-47)
203	21102/2024	02.03.2024	BLAPL-395/2024	AK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	BAIL-2	(Serial No-8)
204	21103/2024	02.03.2024	BLAPL-1132/2024	HK DASH	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-8)
205	21104/2024	02.03.2024	BLAPL-890/2024	BIJAY KU. DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-03-01		(Serial No-8)
206	21105/2024	02.03.2024	BLAPL-673/2024	KSHITISH	C.O.	COURT	Order Dtd. 2024-03-01	BAIL-2	(Serial No-8)

6			24			NO. 15			No- 10)
2 0 7	21106/ 2024	02.03.2 024	BLAPL- 1122/2 024	BB MALLICK	C.O.	COU RT NO. 15	Order Dtd. 2024-03-01		(Se at No- 10)
2 0 8	21107/ 2024	02.03.2 024	BLAPL- 1124/2 024	DILIP SAMAL	C.O.	COU RT NO. 15	Order Dtd. 2024-03-01		(Se at No- 10)
2 0 9	20800/ 2024	02.03.2 024	ABLAPL - 14347/ 2023	HIMANSH U BHUSAN DASH	GENE RAL		Order Dtd. 2024-02-28	BAIL- 1	(Se at No- 3)
2 1 0	20804/ 2024	02.03.2 024	ABLAPL - 3961/2 021	PRADEEP KUMAR ROUT	GENE RAL		Order Dtd. 2022-07-04	CRIMI NAL MISC	(Se at No- 3)
2 1 1	20821/ 2024	02.03.2 024	ABLAPL - 1735/2 024	BIPLAB KUMAR TRIPATH Y	GENE RAL		Order Dtd. 2024-03-01		(Se at No- 3)
2 1 2	20824/ 2024	02.03.2 024	BLAPL- 685/20 24	DEBASIS MISHRA	GENE RAL		Order Dtd. 2024-03-01		(Se at No- 3)
2 1 3	20830/ 2024	02.03.2 024	BLAPL- 1119/2 024	KUMAR KASHYAP	GENE RAL		Order Dtd. 2024-03-01		(Se at No- 3)
2 1 4	20835/ 2024	02.03.2 024	ABLAPL - 14904/ 2023	GURUPRA SAD BEHERA	GENE RAL		Order Dtd. 2024-02-29	BAIL- 2	(Se at No- 12)
2 1 5	20839/ 2024	02.03.2 024	ABLAPL - 14902/ 2023	GURUPRA SAD BEHERA	GENE RAL		Order Dtd. 2024-02-29	BAIL- 2	(Se at No- 12)
2 1 6	20845/ 2024	02.03.2 024	BLAPL- 1119/2 024	SAROJ BARIK	GENE RAL		Order Dtd. 2024-03-01		(Se at No- 12)
2 1 7	20848/ 2024	02.03.2 024	WP (C) - 10037/ 2020	HB DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-8	(Se at No- 42)
2 1 8	20852/ 2024	02.03.2 024	WP (C) - 10039/ 2020	HB DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-8	(Se at No- 42)
2	20857/ 2024	02.03.2	WP (C) -	AC DAS	GENE		Order Dtd. 2024-01-12	WRIT	(Se

19	2024	024	25161/2020		RAL			BRANCH-7	at No-44)
220	20860/2024	02.03.2024	WP (C) - 25164/2020	AC DAS	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH-7	(Se at No-44)
221	20896/2024	02.03.2024	LAA-22/2014	S PALAI	GENERAL		Order Dtd. 2023-10-17	FIRST APPEAL	(Se at No-3)
222	20897/2024	02.03.2024	WA-2544/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-4)
223	20898/2024	02.03.2024	WP (C) - 12677/2018	HB DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Se at No-43)
224	20899/2024	02.03.2024	WA-2545/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Se at No-4)
225	20900/2024	02.03.2024	LAA-23/2014	S PALAI	GENERAL		Order Dtd. 2023-11-07	FIRST APPEAL	(Se at No-3)
226	20901/2024	02.03.2024	WPC (OA PC) - 216/2014	MR SAHOO	GENERAL		Order Dtd. 2023-03-28	OA Branch	(Se at No-1)
227	20902/2024	02.03.2024	WA-2425/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-2)
228	20904/2024	02.03.2024	ABLAPL - 1332/2024	MR PATRA	GENERAL		Order Dtd. 2024-02-27		(Se at No-2)
229	20905/2024	02.03.2024	WA-2425/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-2)
230	20906/2024	02.03.2024	WA-2420/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-2)
231	20908/2024	02.03.2024	WP (C) - 19654/2013	STATE AND ORS.	GENERAL		Order Dtd. 2023-06-30	WRIT BRANCH-8	(Se at No-40)

2 3 2	20909/ 2024	02.03.2 024	WA- 1761/2 023	STATE OF ODISHA	GENE RAL		Order Dtd. 2023-10-16	WRIT APPEA L	(Se at No- 7)
2 3 3	20912/ 2024	02.03.2 024	WA- 1673/2 022	STATE OF ODISHA	GENE RAL		Order Dtd. 2023-11-08	WRIT APPEA L	(Se at No- 5)
2 3 4	20913/ 2024	02.03.2 024	BLAPL- 1119/2 024	K KASHYUP	GENE RAL		Order Dtd. 2024-03-01		(Se at No- 5)
2 3 5	20916/ 2024	02.03.2 024	WA- 1488/2 023	THE DIRECTO R GENERAL AND INSPECT OR GENERAL OF POLICE, ODISHA	GENE RAL		Order Dtd. 2023-11-07	WRIT APPEA L	(Se at No- 1)
2 3 6	20921/ 2024	02.03.2 024	WP (C) - 20729/ 2019	M NAYAK	GENE RAL		Order Dtd. 2024-03-01	WRIT BRANC H-7	(Se at No- 18)
2 3 7	20923/ 2024	02.03.2 024	WP (C) - 1132/2 024	SRI ASIT KUMAR PATNAI K	GENE RAL		Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
2 3 8	20924/ 2024	02.03.2 024	CONTC- 10280/ 2023	ASHOK KUMAR DAS	GENE RAL		Order Dtd. 2024-01-29	CONTE MPT	(Se at No- 9)
2 3 9	20925/ 2024	02.03.2 024	CONTC- 1188/2 024	M/S LALIT NARAYAN PATTANA YAK	GENE RAL		Order Dtd. 2024-03-01		(Se at No- 9)
2 4 0	20926/ 2024	02.03.2 024	ABLAPL - 10986/ 2023	J. PANI	GENE RAL		Order Dtd. 2023-12-05	BAIL- 2	(Se at No- 10)
2 4 1	20928/ 2024	02.03.2 024	WP (C) - 24272/ 2023	PK SARANGI	GENE RAL		Order Dtd. 2024-02-01	WRIT BRANC H-4	(Se at No- 46)
2	20929/ 2024	02.03.2	WP (C) -	RK	GENE		Order Dtd. 2024-02-01	WRIT	(Se

4 2	2024	024	24799/ 2023	MAJHI	RAL			BRANC H-2	at No- 6)
2 4 3	20930/ 2024	02.03.2 024	WA- 2449/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-03	WRIT APPEA L	(Se at No- 2)
2 4 4	20931/ 2024	02.03.2 024	WP (C) - 3795/2 024	MANAS RANJAN SAHOO	GENE RAL		Order Dtd. 2024-02-28	WRIT BRANC H-7	(Se at No- 18)
2 4 5	20933/ 2024	02.03.2 024	WA- 2691/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-06		(Se at No- 18)
2 4 6	20936/ 2024	02.03.2 024	WP (C) - 4185/2 024	D BEHERA	GENE RAL		Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
2 4 7	20976/ 2024	02.03.2 024	WP (C) - 43206/ 2023	CHANDAN KUMAR NAYAK	GENE RAL		Order Dtd. 2024-01-05	WRIT BRANC H-4	(Se at No- 38)
2 4 8	20979/ 2024	02.03.2 024	WP (C) - 13227/ 2020	H.B. DASH	GENE RAL		Order Dtd. 2024-01-12		(Se at No- 38)
2 4 9	20980/ 2024	02.03.2 024	WP (C) - 11313/ 2020	H.B. DASH	GENE RAL		Order Dtd. 2024-01-12	WRIT BRANC H-6	(Se at No- 26)
2 5 0	20981/ 2024	02.03.2 024	WP (C) - 11052/ 2022	CHANDAN KUMAR NAYAK	GENE RAL		Order Dtd. 2022-05-12	WRIT BRANC H-8	(Se at No- 39)
2 5 1	20982/ 2024	02.03.2 024	WP (C) - 34303/ 2020	H.B. DASH	GENE RAL		Order Dtd. 2024-01-12	WRIT BRANC H-6	(Se at No- 24)
2 5 2	20983/ 2024	02.03.2 024	WP (C) - 20729/ 2019	MANORAN JAN NAYAK	GENE RAL		Order Dtd. 2024-03-01	WRIT BRANC H-7	(Se at No- 18)
2 5 3	20984/ 2024	02.03.2 024	WA- 1468/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-03	WRIT APPEA L	(Se at No- 1)
2 5 4	20985/ 2024	02.03.2 024	WP (C) - 32942/ 2020	KRUTIBA S MOHANTY	GENE RAL		Order Dtd. 2024-01-12	WRIT BRANC H-5	(Se at No- 32)

255	20986/2024	02.03.2024	WA-2470/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Serial No-2)
256	20987/2024	02.03.2024	WA-2663/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Serial No-7)
257	20988/2024	02.03.2024	WP (C) - 14006/2020	H.B. DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Serial No-21)
258	20989/2024	02.03.2024	WA-2485/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Serial No-2)
259	20990/2024	02.03.2024	WP (C) - 19941/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Serial No-22)
260	20991/2024	02.03.2024	WP (C) - 5730/2020	H.B. DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-7	(Serial No-5)
261	20992/2024	02.03.2024	WP (C) - 22265/2021	BISWAJI T ROUT	GENERAL		Order Dtd. 2021-08-13	WRIT BRANCH-2	(Serial No-7)
262	20993/2024	02.03.2024	WA-2716/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Serial No-1)
263	20994/2024	02.03.2024	WP (C) - 2495/2022	H.B. DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Serial No-21)
264	21064/2024	02.03.2024	WP (C) - 367/2024	BISWAJI T DAS	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH-3)	(Serial No-120)
265	21075/2024	02.03.2024	WA-1014/2023	BISWAJI T DAS	GENERAL		Order Dtd. 2023-09-26	WRIT APPEAL	(Serial No-2)
266	20791/2024	02.03.2024	RVWPET - 71/2023	D. K. JENA	GENERAL		Order Dtd. 2023-09-02	CIVIL REVISION	(Serial No-1)

267	20792/2024	02.03.2024	RVWPET-72/2023	D. K. JENA	GENERAL		Order Dtd. 2023-09-02	CIVIL REVISION	(Seat No-1)
268	20793/2024	02.03.2024	RVWPET-73/2023	D. K. JENA	GENERAL		Order Dtd. 2023-09-02	CIVIL REVISION	(Seat No-1)
269	20794/2024	02.03.2024	OJC-11641/2001	P. K. MISHRA	GENERAL		Order Dtd. 2009-12-07		(Seat No-1)
270	20795/2024	02.03.2024	WA-861/2023	A. K. JATI	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-4)
271	20796/2024	02.03.2024	WA-130/2023	A. K. JATI	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-3)
272	20797/2024	02.03.2024	RSA-358/2005	S. K. BISWAL	GENERAL		AppealmemoAnnexure, Rejoinder, Exhibits, Lower Court Record, Written Statement,	SECOND APPEAL	(Seat No-2)
273	20798/2024	02.03.2024	RSA-291/2015	L. K. NAYAK	GENERAL		Order Dtd. 2024-02-26	SECOND APPEAL	(Seat No-7)
274	20799/2024	02.03.2024	MACA-1419/2015	P. K. LENKA	GENERAL		Order Dtd. 2024-02-16	MISC. APPEAL SEC.	(Seat No-1)
275	20801/2024	02.03.2024	CRLMP-144/2024	A. PARIDA	GENERAL		Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No-17)
276	20802/2024	02.03.2024	CRLMP-143/2024	A. PARIDA	GENERAL		Order Dtd. 2024-02-09	WRIT BRANCH-4	(Seat No-17)
277	20803/2024	02.03.2024	CONTC-779/2024	A. SAHOO	GENERAL		Order Dtd. 2024-02-13		(Seat No-17)
278	20805/2024	02.03.2024	CONTC-434/2024	R. K. MOHABHOI	GENERAL		Order Dtd. 2024-02-09		(Seat No-17)
279	20807/2024	02.03.2024	ABLAPL-1134/2	B. R. SENAPATI	GENERAL		Order Dtd. 2024-02-27	BAIL-1	(Seat No-1)

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280	20813/2024	02.03.2024	ABLAPL - 9839/2023	A. SAHOO	GENERAL		Order Dtd. 2024-02-28	BAIL-2 (Seat No-10)
281	20816/2024	02.03.2024	ABLAPL - 1723/2024	H. MOHAPATRA	GENERAL		Order Dtd. 2024-03-01	(Seat No-10)
282	20819/2024	02.03.2024	ABLAPL - 1717/2024	H. MOHAPATRA	GENERAL		Order Dtd. 2024-02-29	(Seat No-10)
283	20834/2024	02.03.2024	WP (C) - 41679/2023	S. K. BISWAL	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-4 (Seat No-37)
284	20842/2024	02.03.2024	WP (C) - 3366/2012	P. K. LENKA	GENERAL		Order Dtd. 2012-04-09	(Seat No-37)
285	20847/2024	02.03.2024	WP (C) - 3364/2012	P. K. LENKA	GENERAL		Entire Brief	(Seat No-37)
286	20849/2024	02.03.2024	WP (C) - 3365/2012	P. K. LENKA	GENERAL		Entire Brief	(Seat No-37)
287	20854/2024	02.03.2024	WP (C) - 13608/2019	J. DEHURY	GENERAL		Order Dtd. 2020-01-13	WRIT BRANCH (DIVISION BENCH -1) (Seat No-101)
288	20863/2024	02.03.2024	WP (C) - 6267/2018	P. K. MOHANTY	GENERAL		Order Dtd. 2018-08-30	(Seat No-101)
289	20865/2024	02.03.2024	WP (C) - 7862/2016	M. JATI	GENERAL		Order Dtd. 2017-06-19	(Seat No-101)
290	20869/2024	02.03.2024	WP (C) - 15419/2014	S. MONDAL	GENERAL		Affidavit	WRIT BRANCH-3 (Seat No-33)
2	20871/	02.03.2	FAO-	R. K.	GENE		Order Dtd. 2023-07-14	MISC. (Se

91	2024	024	61/2023	MOHABHOI	RAL			APPEAL SEC.	at No-9)
292	20872/2024	02.03.2024	FAO-49/2023	R. K. MOHABHOI	GENERAL		Order Dtd. 2023-07-14	MISC. APPEAL SEC.	(Se at No-9)
293	20895/2024	02.03.2024	CRLA-70/2017	P K MISHRA	GENERAL		Order Dtd. 2023-04-03	CRIMINAL APPEAL	(Se at No-2)
294	20927/2024	02.03.2024	RVWPET - 70/2003	SRINIBASH SETHI	GENERAL		Order Dtd. 2009-03-31		(Se at No-2)
295	20995/2024	02.03.2024	WA-1527/2022	P. K. ROUSTRAY	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Se at No-3)
296	20996/2024	02.03.2024	WP (C) - 22117/2023	P. K. PATTNAYAK	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-5	(Se at No-53)
297	20997/2024	02.03.2024	WA-2268/2023	P. K. ROUSTRAY	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Se at No-3)
298	21000/2024	02.03.2024	RPFAM-445/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-01-31	FIRST APPEAL	(Se at No-5)
299	21001/2024	02.03.2024	RPFAM-445/2023	SRINIBASH MOHANTY	GENERAL		PetitionAnnexure, Misc. case ,	FIRST APPEAL	(Se at No-5)
300	21007/2024	02.03.2024	WPC (OA) - 131/2018	BISHNUDDATA BISWAL	GENERAL		Order Dtd. 2022-09-09	OA Branch	(Se at No-1)
301	21009/2024	02.03.2024	WP (C) - 10109/2018	BINOD KUMAR DAS	GENERAL		Order Dtd. 2019-04-04		(Se at No-1)
302	21010/2024	02.03.2024	WP (C) - 9580/2018	BINOD KUMAR DAS	GENERAL		Order Dtd. 2019-04-04Petition, Annexure, Counter,	WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
3	21012/	02.03.2	WP (C) -	LAXMI	GENE		Order Dtd. 2024-02-20	WRIT	(Se

03	2024	024	37127/2023	SHARMA	RAL			BRANCH-2	at No-7)
304	21013/2024	02.03.2024	WP (C) - 5377/2010	BISHNU DATTA BISWAL	GENERAL		Order Dtd. 2011-12-19		(Seat No-7)
305	21015/2024	02.03.2024	CRLMC-306/2017	SAMBIT SAMAL	GENERAL		Order Dtd. 2017-04-07		(Seat No-7)
306	21017/2024	02.03.2024	CRLMC-665/2020	SAMBIT SAMAL	GENERAL		Order Dtd. 2022-10-13	CRIMINAL MISC	(Seat No-4)
307	21018/2024	02.03.2024	CRLMC-666/2020	SAMBIT SAMAL	GENERAL		Order Dtd. 2022-10-13	CRIMINAL MISC	(Seat No-4)
308	21020/2024	02.03.2024	BLAPL-6114/2019	SAMBIT SAMAL	GENERAL		Order Dtd. 2020-02-25	BAIL-1	(Seat No-5)
309	21022/2024	02.03.2024	BLAPL-6113/2019	SAMBIT SAMAL	GENERAL		Order Dtd. 2020-02-25	BAIL-1	(Seat No-5)
310	21023/2024	02.03.2024	WP (C) - 296/2024	NANDA KISHORE ROUT	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH-1	(Seat No-49)
311	21025/2024	02.03.2024	WP (C) - 29125/2022	P. K. MISHRA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-3	(Seat No-12)
312	21026/2024	02.03.2024	WP (C) - 29136/2022	P. K. MISHRA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-3	(Seat No-12)
313	21027/2024	02.03.2024	WP (C) - 29128/2022	P. K. MISHRA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-3	(Seat No-12)
314	21029/2024	02.03.2024	WP (C) - 4084/2020	P. K. MISHRA	GENERAL		Order Dtd. 2023-05-04	WRIT BRANCH-5	(Seat No-47)
315	21031/2024	02.03.2024	WP (C) - 29140/2022	P. K. MISHRA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-3	(Seat No-12)

316	21032/2024	02.03.2024	WP (C) - 29134/2022	P. K. MISHRA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-3	(Serial No-12)
317	21033/2024	02.03.2024	WP (C) - 29132/2022	P. K. MISHRA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-3	(Serial No-12)
318	21034/2024	02.03.2024	WP (C) - 29130/2022	P. K. MISHRA	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-3	(Serial No-12)
319	21035/2024	02.03.2024	WP (C) - 15107/2014	A. NANDA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH-4	(Serial No-38)
320	21036/2024	02.03.2024	WP (C) - 27459/2013	RADHA MOHAN NAYAK	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH-2	(Serial No-9)
321	21037/2024	02.03.2024	TRP (C) - 227/2023	K. K. NATH	GENERAL		Order Dtd. 2023-12-20	M.J.C.	(Serial No-6)
322	21038/2024	02.03.2024	TRP (C) - 271/2023	HEERA DAS	GENERAL		Order Dtd. 2024-02-27	M.J.C.	(Serial No-6)
323	21039/2024	02.03.2024	CONTC-1956/2023	ANANT DAS	GENERAL		Order Dtd. 2024-02-20	CONTEMPT	(Serial No-1)
324	21041/2024	02.03.2024	SA-145/1997	P. K. MISHRA	GENERAL		Order Dtd. 2024-02-01	SECOND APPEAL	(Serial No-7)
325	21043/2024	02.03.2024	OJC-5842/1995	JYOTI RANJAN SAHOO	GENERAL		Order Dtd. 1995-10-30		(Serial No-7)
326	21047/2024	02.03.2024	OJC-235/1996	BINOD KUMAR DAS	GENERAL		PetitionAnnexure,		(Serial No-7)
327	21048/2024	02.03.2024	SA-332/1998	SURESH CH. SUNDARA	GENERAL		Order Dtd. 2024-01-08	SECOND APPEAL	(Serial No-4)
328	21051/2024	02.03.2024	WP (C) - 18168/2008	G. SUNDARA	GENERAL		Order Dtd. 2019-03-18		(Serial No-

									4)
3 2 9	21054/ 2024	02.03.2 024	WP (C) - 35543/ 2023	JYOTI RANJAN SAHOO	GENE RAL		Order Dtd. 2024-01-04	WRIT BRANC H-1	(Se at No- 2)

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